

1	2	3	4
<b>Uttar Pradesh</b>			
	Community Development project for Saharia in Laitpur district	100.00	40.00
2.	Integrated watershed Development for the Ghararea of Saharanpur district.	209.81	70.26
<b>Himachal Pradesh</b>			
1.	Mandi district on the Green Gold Track	100.26	58.56
<b>Manipur</b>			
1.	Improvement of Rural economy of Tamenglong district through cultivation & distillation of citronella grass in Tamenglong district	25.00	15.00
<b>Karnataka</b>			
1.	Sustainable development of Malnand Region of Hassan district	20.00	16.00
Total			279.80

[Translation]

**High Level Committee**

3875. SHRI LAKSHMAN SINGH : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Union Government have constituted a High Level Committee under National Wastelands Development Board;

(b) if so, the composition thereof;

(c) the name of States which have been recommended by this Committee for development of wasteland during the last five years and the names of districts covered thereunder, and

(d) the amount spent on the development of wastelands in the country during the last five years, State-wise ?

THE MINISTER OF RURAL AREA AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) and (b) Yes, Sir. A High Level Committee on Wastelands Development (HLC) was set up in November, 1994 under the Chairmanship of Shri Mohan Dharia by the Department of Wastelands Development. The composition of the HLC is given at Statement I.

(c) and (d) The Report including the recommendations of the HLC is under consideration of the Government. The HLC's recommendation cover development of wastelands of the entire country. State-wise details of funds released during the last 5 years under Central Wastelands Development Sector Schemes are given at Statement II.

**Statement-I**

No. 6-17/94-TE

November 4, 1994.

**ORDER**

Subject : Constitution of a High Level Committee for development of non-forest wastelands.

The Department of Wastelands Development was created in July, 1992, with the mandate to take up development of about 95 million hectares of non-forest wastelands in the country. In the first two years of its existence, the Department has achieved a very high percentage of utilisation of plan funds allocated to it. However, it has been felt that there is a need to evolve a strategy and a Plan of Action for the development of vast areas of non-forest wastelands with full appreciation of vast magnitude of the problem and the financial resources required to address these problems.

2. In view of the need to have a comprehensive plan for development of wastelands in the country, it has been decided to constitute a "High Level Committee on Wastelands Development" with the following composition and terms of reference.

**I. Composition :**

1. Shri Mohan Dharia, Chairman  
'VANARAI',  
2064 Vijayanagar,  
Pune - 411 030  
(Maharashtra)